

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 340 OF 2016 &  
IA NOS. 738 & 743 OF 2016**

**Dated: 18<sup>th</sup> September, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Azure Sunrise Pvt. Ltd. .... Appellant(s)  
Vs.  
Chamundeshwari Electricity Supply Corporation Ltd. & .... Respondent(s)  
Anr.**

Counsel for the Appellant(s) : Mr. C.S.Vaidyanathan, Sr. Adv.  
Ms. Anuradha Mukherjee  
Ms. Anu Srivastava  
Ms. Shikha tandon

Counsel for the Respondent(s) : Mr. Sandeep Grover  
Mr. Pankhuri Bharadwaj for R-1

**ORDER**

At the request of learned counsel for the parties, list the matter for further hearing on **19.09.2017 at 2.30 p.m.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**